



## Central Administrative Tribunal Jammu Bench, Jammu

O.A. No.62/1302/2020

This the 30<sup>th</sup> day of December, 2020

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

Nafeesa Zargar,  
Project Officer  
CEDP (Co-operative Training School)  
Budgam Kashmir,  
R/o Kanitar Saderbal, Srinagar.

...Applicant

Advocate for the applicant – Mr. M.Y. Kuchai

Versus

1. U.T. of J&K through Commissioner Secretary of Govt. Co-operative Department U.T. J&K Civil Secretariat.
2. The U.T. J&K Co-operative Union Ltd. Through the Chairman Virmark, Jammu.
3. General Secretary J&K Co-operative Union Ltd. Through its Chairman.
4. Registrar Co-operative Society U.T. , Srinagar.

...Respondents

(Mr. Amit Gupta, AAG)



## ORDER (ORAL)

### **Hon'ble Mr. Rakesh Sagar Jain, Member (J):**

It is submitted by Mr. Amit Gupta, learned A.A.G. appearing for respondents that the matter pertains to Co-operative Society and it is not a civil post. As such, this Tribunal has no jurisdiction to hear the case.

2. Contention of learned A.A.G. has force and it is to be accepted. The post of Project Officer in Co-operative Training School is not a civil post and it does not fall under the jurisdiction of this Tribunal.
3. The Tribunal cannot assume jurisdiction in respect of any service matter pertaining the Co-operative Society under the Act. We accordingly hold that this Tribunal is not vested with any jurisdiction to entertain any petition related to any service dispute in the Co-operative Society.
4. In view of the submission made above, we are of the view that OA. deserves to be dismissed and accordingly OA is dismissed having no jurisdiction. Applicant is at liberty to

approach appropriate forum, if he so advised. No order as to costs.



**(Rakesh Sagar Jain)**  
**Member (J)**

**Ak/-**